

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 05TH DAY OF MAY 2020 / 15TH VAISAKHA, 1942

B.A.TMP.NO.400 OF 2020

CRIME NO.777/2020 OF FORT POLICE STATION, THIRUVANANTHAPURAM

Petitioner/ Accused :-

HARRIS SHAH, aged 18, S/o. Shahjahan, T.C. 30/948,  
KNRA - 38, Firdous Pettah, Thiruvananthapuram.

By Adv. Sri. Sasthamangalam S. Ajithkumar

Respondents/Complainants

1. State of Kerala represented by the Public  
Prosecutor,  
High Court of Kerala, Ernakulam-682031.
2. Sub Inspector of Police,  
Fort Police Station,  
Thiruvananthapuram.

BY PUBLIC PROSECUTOR SRI.AJITH MURALI & SANTHOSH PETER(SR)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD  
ON 05.05.2020, THE COURT ON THE SAME DAY PASSED THE  
FOLLOWING:

B.A.TMP.No.400 of 2020

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**P.V.KUNHIKRISHNAN, J.**

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**B.A.TMP.No.400 of 2020**  
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**Dated this the 05<sup>th</sup> day of May, 2020**

**ORDER**

Counsel for the petitioner submitted that he is not pressing the Bail Application. Therefore, the Bail Application is dismissed as not pressed.

**P.V.KUNHIKRISHNAN,  
JUDGE**

skj